

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/7/2017  
NAME OF THE PETITIONER(S) : C.J GEORGE + 3  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others  
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

1 Mr. ARVINDH  
PANDIAN  
Mr. THIRYAMBATH  
KANNAN

Sr. Adv.  
Adv.  
For Respondent



2. T.K. Bhaskar  
Peiyadashini

Counsel for Petitioners



**ORDER**

Counsels for both the parties are present and prayed for adjournment. At request, time is enlarged. Matter is posted for final arguments. Put up on **21.11.2017 at 10.30 A.M.**

- Sd -  
MEMBER (TECHNICAL)  
ghk

- Sd -  
MEMBER (JUDICIAL)